

## (iii) LOKPAL AND LOKAYUKTAŞ BILL

SHRI M. B. RANA (Breach) : I beg to move :

"That this House do further extend the time appointed for the presentation of the Report of the Joint Committee on the Bill to make provision for the appointment and functions of certain authorities for the investigation of administrative action taken by or on behalf of the Government or certain public authorities in certain cases and for matters connected therewith, up to the second day of the second week of the Budget Session (1969).

MR. SPEAKER : The question is :

"That this House do further extend the time appointed for the presentation of the Report of the Joint Committee on the Bill to make provision for the appointment and functions of certain authorities for the investigation of administrative action taken by or on behalf of the Government or certain public authorities in certain cases and for matters connected therewith, up to the second day of the second week of the Budget Session (1969)".

*The motion was adopted.*

12-09 Hrs.

## MOTION OF NO-CONFIDENCE IN THE COUNCIL OF MINISTERS—Contd.

MR. SPEAKER : We shall immediately begin the discussion on the no-confidence motion.

SHRI NAMBIAR (Tiruchirappalli) : What about the time allotment? I suggest that 15 hours should be allotted.

श्री राम सेबक यादव (बाराबंकी) : अध्यक्ष महोदय, कुछ ध्यानाकर्षण के नोटिस हैं, खाम तौर से बनारस की स्थिति के ऊपर। उनको तो लिया जायेगा न।

MR. SPEAKER : When I am on my legs, the hon. Member should sit down. The motion of no-confidence will now be discussed by the House.

Yesterday, when I met the leaders of the Opposition Groups and some Congress Members and also Dr. Ram Subhag Singh, I suggested that in regard to floods and famine, the hon. Ministers would give the information to the House and the House could discuss those issues at a later date on a motion by the Minister. First, the Minister should place a statement, because that is very necessary. The whole country, including the Members of the Congress Party and other parties is interested in this matter. That should not be made a party issue. Therefore, those two items should be kept outside the purview of this motion. The other things could be discussed.

SHRI S. M. BANERJEE (Kanpur) : What about the Banaras Hindu University?

MR. SPEAKER : Hon. Members can discuss whatever they like. It is a one-line motion.

AN HON. MEMBER : What about famine in various parts?

MR. SPEAKER : Famine in any part of the country could be discussed on that occasion.

The Business Advisory Committee will meet at 4 p.m. to-day and will decide how much time should be given. Now, we shall just begin. Any-way, it will not be over before 4 P.M. to-day.

श्री राम सेबक यादव : अध्यक्ष महोदय, मैं निवेदन करना चाहता हूँ .

MR. SPEAKER : Can you not say in the Committee whatever you want to say?

श्री राम सेबक यादव : अध्यक्ष महोदय, मैं जो कुछ कहना चाहता हूँ, उसका इससे कोई सम्बन्ध नहीं है। मैं तो ध्यानाकर्षण-प्रस्ताव के सम्बन्ध में आपसे निवेदन करना चाहता हूँ। खास तौर पर बनारस विश्व-विद्यालय की बिगड़ती हुई स्थिति का प्रश्न बहुत महत्वपूर्ण है।

MR. SPEAKER : I am not prepared to discuss anything here. You raise Banaras, somebody else will raise Allahabad. It is not the time. Shri Gupta may start.